

DIVISION BENCH
COURT - II

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/218(KB)2022
COMP.APPL/80(KB)2022, IA(COMPANIES.ACT)/96(KB)2022,
COMP.APPL/81(KB)2022, IA(COMPANIES.ACT)/117(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	SHYAMAL ROY VS MONALISA BOTTLING INDUSTRIES PVT LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Nirmalya Dasgupta, Adv.] For the Petitioner
Mr. R.L. Mitra, Adv.]
Ms. Priyanka Dhar, Adv.]

Mr. Shaunak Mitra, Adv.] For the Respondent Nos.1, 2, 3 and 7
Mr. Dripto Majumdar, Adv.]
Mr. Patita Paban Bishwal, Adv.]

Mr. Rishav Banerjee, Adv.] For the Respondent No.11
Ms. Suranjana Chatterjee, Adv.]
Ms. Madhusmita Senapati, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. **COMP.APPL/80(KB)2022, IA(COMPANIES.ACT)/96(KB)2022,
COMP.APPL/81(KB)2022 and IA(COMPANIES.ACT)/117(KB)2022:**
 - a. Pleadings are complete in all these applications.
 - b. List these matters on **23rd August, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**